

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 181/GT/2019

Subject : Petition for approval of tariff of Gadarwara Super Thermal Power Station (1600 MW) for the period from anticipated date of Commercial Operation of Unit-I (i.e., 30.4.2019) to 31.3.2024

Petitioner : NTPC Ltd.

Respondents : MPPMCL & 4 ors.

Date of Hearing : **14.7.2022**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, NTPC
Shri Siddharth Joshi, Advocate, NTPC
Shri Abhishek Nangia, Advocate, NTPC
Shri Shivam Kumar, Advocate, NTPC
Ms. Simran Saluja, Advocate, NTPC
Shri Ravi Sharma, Advocate, MPPMCL
Shri Anurag Naik, MPPMCL
Shri Nirnay Gupta, Advocate, CSPDCL

Record of Proceedings

The Petition was called out for virtual hearing.

2. At the outset, the learned counsel for the Respondent MPPMCL sought time to file its reply to the additional submissions filed by the Petitioner. Accordingly, the Commission adjourned the hearing of the petition.

3. The Commission, as a last opportunity, directed the Respondent MPPMCL to file its reply as aforesaid, on or before **3.8.2022**, after serving copy to the Petitioner, who may file its rejoinder, if any, by **10.8.2022**. Pleadings shall be completed by the parties within the due dates mentioned and no further extension of time shall be granted.

4. Matter remains part heard. The Petition shall be listed for hearing in due course for which separate notice will be issued to the parties.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

